NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 2191/2021 in C.P.(IB)-2104(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Reliance Commercial Finance Limited**
V/s
SKIL Infrastructure Limited

APPEARANCE :
IA 2191 of 2021
FOR THE APPLICANT **:** Adv. Ankit Lohia
FOR THE RESPONDENT **:** Sr. Adv. Vikram Nankani

Section: 7 of Insolvency and Bankruptcy Code, 2013

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 2191 of 2021:- Heard, Sr. Counsel Mr. Vikram Nankani appeared on behalf of the Respondent. List this matter on **19.01.2023** in reply of the Respondent.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

18.01.2023
ANKIT